

Annexure – 6

Name of the corporate debtor: Millennium Starch India Private Limited; Date of commencement of CIRP: 28.04.2026; List of creditors as on: 12.06.2026

List of Operational Creditors(Employees)

Sl. No.	Name of authorised representative, if any	Name of Employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC				
No claim received from the Operational Creditors(Employees)													

Sd/-

Rahul Sudhakar Kavathekar

Interim Resolution Professional

In the matter of Millennium Starch India Private Limited

(Under Corporate Insolvency Resolution Process)

IBBI Reg. No.: IBBI/IPA-003/IP-P00040/2017-2018/10101

AFA Certificate No.: AA1/10101/02/300627/109056

AFA valid upto : 30-June-27

IBBI Reg Address: J 901, The Trees, Pirojshahnagar,

Eastern Express Highway, Vikhroli East, Mumbai City, Maharashtra ,400079

IBBI Reg. Email: kavathekarco@hotmail.com

Process Email: millennium.cirp@hotmail.com

Place: Mumbai

Remarks, if any